

Annexure - 3

Name of the Corporate Debtor: Coast Town Planners Private Limited; Date of Commencement of CIRP: 10-08-2023; List of Creditors as on: 24-08-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------|---------------------------|-----------------------|---------------------------|-----------------|-------------------------------------|---------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarant | Whether related party? | % voting share in CoC | | | | | |
| 1 | L&T Finance Limited | 24.08.2023 | 2,83,79,12,357 | 2,83,79,12,357 | Secured | 2,83,79,12,357 | - | No | 100 | - | - | | - | - |
| | Total | | 2,83,79,12,357 | 2,83,79,12,357 | | 2,83,79,12,357 | - | - | 100 | - | - | - | - | |